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It has also been reported <sup>IV/tne</sup> Registrar of Companies, Kanpiir that the company has not filed accounts for the year<sub>s</sub> ending 31-3-19-78, 31-3-1979 and 31-3-1980 and corresponding annual returns. Default notices hav« been issued to the company and the Directors.

With regard to MJs. Swadeshi Mining and Manufacturing Company Limited, certain complaints have been received alleging mismanagement and other malpractices etc. An inspection under Section 209A of the Companies Act already ordered has, however, not yet commenced as the records o'f- the company, including the statutory books, are in the custody of th ^Commissioner Delhi High Court. appointed by the Action under Section 408, can only be taken after the inspection is completed and the findings warrant such action. It has also been reported by the Registrar of Companies, Kanpur that the filing position of the annual return<sub>g</sub> and the balance sheet<sub>s</sub> is uptb-date.

## Setting up of Training Institution forimparting training for Power Generation

1050. SHRI B. C. PATTANAYAK: Will the Minister of ENERGY be pleased to state:

- (a) whether Government have any proposal under consideration 'for setting up of some multipurpose training institutes in the North-Eastern region to impart training in various aspects of power generation, transmission and rural electrification;
- (b) if so, by when a decision i<sub>n</sub> the matter is likely to be taken; and

(c) what are the places where such institutes are likely t<sub>0</sub> be located?

to Q<sub>w</sub>e<sub>s</sub>

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM ^MAHAJAN): (a) t<sub>0</sub> (c) Government i<sub>s</sub> aware of the need for providing adequate training facilities in the North Easterr..' region for their expanding power programme and steps are being taken for identifying the training needs of t'he region and the optimal manner of meeting these training needs.

## Win<sub>a</sub> milk for power genfehition

- 1051. SHRI G."R. 'MHAISEKAR: Will the Minister of ENERGY be pleased to state:
- (a) whether it ha< been possible to erect wind mills in the country to harness or generate energy from wind;
- (b) if so, which parts of the country are more suitable for wind mills; and
- (c) which is the smallest economically viable unit and what is its likely cost on the present price level?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The efforts in the area of wind energy utilisation are still in the R&D stage. In the Sixth Five Year Plan, demonstration projects for wind energy applications under various field conditions are propose to be launched and two centres for conducting research and development in problems relating to utilisation of wind energy, are to be set up. R&D work is also being carried out in harnessing wind energy for pumping of water for irrigation purposes. Several prototype wind mills have been set up and are under evaluation and study.

(b) The main features of wind energy in India is that wind velocities are- low in most locations and they are also subject to significant monthly variations. In view of these, it is necessary to design wind-mills to suit the large variations in wind velocities

and also capable of providing sufficient outputs during low-wind periods. It is also essential to synthesize She pattern of use with the pattern of energy availability.

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The main thrust of the R&D efforts at present is to make wind mills cost effective and adapt them to the agricultural use keeping in view the wind conditions in specific locations. The feasibility of adapting wind-mills for agriculture and their reliability, safety and cost-effectiveness are being evaluated.

The potential of wind energy on a countrywise basis is yet to be surveyed. The data available, however, indicates that there are promising regions with good potential of wind energy in the coastal areas of Karnataka, Gujarat, Maharashtra, Rajas-than and some hilly areas. In several part" of India the average wind velocity over the year is generally low to permit harnessing of the wind energy but there appears to be certain periods during the day Or month particularly during the supplementary irrigation periods when the wind velocities are sufficiently high to make wind mill installation feasible. It is planned to make a proper assessment of detailed wind data especially., regarding daily wind frequency distribution, seasonal variations, etc. in order to get an appraisal of the country's wind energy potential.

(c) Since only one experimental project for power generation through wind mills has been set up, it is premature to comment on the economically viabl<sub>e</sub> unit. The cost of machine based on the design developed by Indian Institute of Technology. Madras and Bharat Heavy Electricals Limited, Hyderabad would be around Rs. 20,000.00.

## Oil exploration agreement with Japan

1052. SHRI K. L. N. PRASAD: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Japan has shown great interest for exploration of oil in India:

to .. Questions

- (b) if so, whether any agreement in this regard has been reached; and
- (c) if so. to what extent Japan is helping India in regard to oil exploration?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI); (a) In response to the prequaiifying^bid<sub>s</sub> invited by the Government i<sub>n</sub> August, 1980, for exploration contracts, response had been received from a few Japanese companies also.

- (b) No, Sir, none of these companies were found fit for being shortlisted.
  - (c) Does not arise.

## Power projects awaiting commissioning in Gujarat

1053. SHRI IBRAHIM KALANIYA: Will the Minister of ENERGY be pleased to state:

- (a) the number of power projects awaiting commissioning in Gujarat at present: and
- (b) the number of power projects which have been installed in private and public sectors during the last three years indicating their cost in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Following Power Projects are under execution in the Gujarat Electricity Board

- Wanakbori Thermal Project
  (3×210 MW)
- (2) Wankbori Thermal Extension Project (3×210 MW)
- (3) Ukai Thermal Extension Unit-V (1×210 MW)
- (4) Lignite based Thermal Project in Kutch (2×60 MW)
- (5) Replacement of smaller units at Sikka (1×120 MW)